	(F	iling under clause (ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Person	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors	4529	17648019577	4529	13605991959	91.99	0	4042027618	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	4888712	1	4488712	0.03	0	400000		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	112	69247094	112	30040096	0.20	0	39206998		<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	1306156896	4	1046791656	7.08		4042027618		<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	16	568488589	16	102663758	0.69		465824831		<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	426	1084862463	0	0			1084862463		Annexure 9
Total		5088	20681663331	4662	14789976181	100.00	0	5891687150	0	